

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 647 of 2012

[Arising out of Order-in-Appeal No. 344-346/CE/APPEAL/CHD-II(J&K)/2011 dated 17.11.2011 passed by the Commissioner (Appeals), CE, ST & Cus, Chandigarh-II]

Sun Pharmaceuticals Industries

6-9, EPIP, Kartholi,
Bari Brahmana,
Jammu 181133

.....Appellant

VERSUS

**Commissioner of
Chandigarh-I**

Central Revenue Building,
Plot No. 19, Sector 17-C,
Chandigarh 160017

of Central Excise,

.....Responde

APPEARANCE:

Present for the Appellant: Sh. Kiran Sawale, Advocate

Present for the Respondent: Sh. Aneesh Dewan & Sh. Harish Kapoor,

Authorized Representatives

CORAM: HON'BLE Mr. S. S. GARG, MEMBER (JUDICIAL)

DATE OF HEARING: 30.05.2024

DATE OF DECISION: 25.06.2024

ORDER

Appeal is dismissed. For order, see order of date passed in
Excise Appeal No. 646 of 2012.

**(S. S. GARG)
MEMBER (JUDICIAL)**